

CORAM : H. H. THE ADDITIONAL SESSIONS JUDGE,
SHRI. P. P. RAJVAIDYA. (C.R. NO.16)
Date : 04.08.2020

Sr.No.	Case No.	Party	Stage	Next date
1	PMLA Spl. Case No. 8/2019	Directorate of Enforcement V/s Rakeshkumar Wadhwan & Ors.5	Arguements	
2	PMLA B.A. 805/2020	Dheeraj Wadhwan V/s Directorate of Enforcement	Arguements	
3	PMLA B.A. 806/2020	Kapil Wadhwan V/s Directorate of Enforcement	Arguements	
4	PMLA M.A. 540/2020	Kapil Wadhawan V/s Mumbai Zonal Office Mumbai	Arguements	
5	PMLA M.A. 541/2020	Dheeraj Wadhwan V/s Mumbai Zonal Office Mumbai	Arguements	
6	PMLA M.A. 545/2020	Kapil Wadhwan V/s Mumbai Zonal Office Mumbai	Arguements	
7	PMLA M.A. 546/2020	Dheeraj Wadhawan V/s Mumbai Zonal Office Mumbai	Arguements	
8	SC 670/2018	EOW V/s Prashant Mulekar	Arguements	
9	ABA 568/2020	Diana R. Bharucha V/s	Reply/Say	

